

**Currency Notes being uncleared at Raipur  
Railway Platform**

1091. SHRI DAULAT RAM SARAN :  
SHRI RAJNATH SONKAR  
SHASTRI : Will the Minister of  
FINANCE be pleased to state :

(a) whether it is a fact that currency notes worth Rs. 8 crores booked by various banks for the Reserve Bank have been lying uncleared at the Railway platform for a number of days in May, 1983 ; and

(b) if so, the period for which the currency notes had been lying uncleared at the railway platform stating the reasons for the non-clearance of the currency notes and whether there is any loss on account thereof ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
JANARDHAN POOJARY) : (a) and (b)  
Soiled currency notes from the State Bank of India chests at Raipur Mahasamund and Jagdalpur, totalling Rs. 5,09,88,000 meant for despatch to the Reserve Bank of India, Nagpur were at the Raipur Railway Station from 19th to 23rd May 1983, adequately guarded and proteted by the police encourts of the three concerned chests.

These remittances were held up at the Raipur Railway Station due to the change in the programme of the police eneourt party which was to escort these remittances from Raipur to Nagpur. They were received intact at the Reserve Bank of India, Nagpur on 24th May, 1983. No loss was reported.

**Vacant Posts in Mints**

1092. PROF. RUPCHAND PAL :  
SHRI SOMNATH CHATERJEE :  
Will the Minister of FINANCE be pleased to state ;

(a) the total number of posts lying vacant in different mints in the country and since when, mint-wise details thereof ;

(b) the steps so far taken to fill up these posts ;

(c) what are the reasons for keeping these posts lying vacant since long ;

(d) is it not a cause of coin shortage in the country ; and

(e) if not, how Government's claim is a realistic one ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI JANAR-  
DHANA POOJARY) : (a) to (e) Complete information for answering the Question has been called for from the three Mints. Upon receipt of the data from the Mints, the information will be placed on the Table of the House.

**Centralisation of Functions of SBI,  
Bambay**

1093. PROF. RUPCHAND PAL :  
Will the Minister of FINANCE be pleased to state :

(a) whether Government have since decided to centralise the functions of the State Bank of India only at Bombay ; and

(b) if so, since when, with what intention and for what reasons ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI JANAR-  
DHANA POOJARY) : (a) No such decision has been taken by the Government of India.

(b) Does not arise.

**Report by Council of Economic Advisors**

1094. SHRI VIJAY KUMAR YADAV :  
Will the Minister of FINANCE be pleased to lay a statement showing :

(a) whether it is a fact that "Council of Economic Advisors" appointed by the Prime Minister in February last, have